

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3332

ANSWERED ON:21.12.2004

PRICE OF CANCER DRUGS

Thummar Shri Virjibhai

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

(a) whether the Supreme Court Bench on August 6,2004 had issued notices to the Centre, the Drug Controller of India and the Controller General of Patents on a petition of Cancer Patients Aid Association against exorbitant price fixation of a widely used Cancer drug by a Swiss Pharma Multi-national Novartis AG who has been granted Exclusive Marketing Rights (EMR) for the Cancer drug;

(b) if so, the justification for granting EMR to this multinational company without going through their pricing policy in advance;

(c) whether the Government will review its policy of granting EMR of life saving drugs;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor?

**Answer**

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a)to (e): Information is being collected and would be laid on the Table of the House.